NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1157/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES:

S. No. NAME

Rubicon Formulations Pvt.Ltd.

V/s.

MCPL Private LImited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

DESIGNATION

SIGNATURE

2) Deravajan Raman Practitus Company. Se crepany for RESPONDENT

ORDER

CP No. 1157/I&BP/NCLT/MB/MAH/2017

The Counsel for Petitioner is present. From the Corporate Debtor's side, a company Representative is present.

For both the parties have agreed for a settlement in between them and in fact they have consented in respect of payment except 'C' Form issue, list this matter for reporting settlement on 20.09.2017.

Sd/-a

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)